

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

48.

CP/718(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 14.11.2022

NAME OF THE PARTIES: Impetus Marktrade India Private Limited

SECTION: 272 OF THE COMPANIESACT , 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time the matter could not be taken up, therefore the matter is adjourned to **16.01.2023**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)